

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.102- C.P.(IB)/269(AHM)2023
With
ITEM No. 103- IA/487(AHM) 2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Honest Derivatives Pvt Ltd

.....Respondent

Order delivered on: 13/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Rashesh Sanjanwala, Sr. Advocate a/w.

: Ms. M. A. Gogia, Advocate

For the Respondent

: Mr. Ravi Pahwa, Advocate

ORDER

Learned Counsel for the respondent submits that only on Saturday evening, i.e., 11.05.2024, account statements have been provided, which run 600 pages. Hence, Counsel for the respondent seeks time to go through the same and also to file a rebuttal, if any. Be filed, if any, before the next date of hearing.

Re-list on 15.05.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)